



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP No.67/2021
In
OA No.1499/2020**

This the 16th day of June, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Dr. Priyanka Agarwala
Post : Sr. Residents
W/o Dr. Mohit Agarwal,
R/o 3/104, 1st Floor, Ramesh Nagar,
New Delhi-110015.

2. Dr. Rupinder Kalra
Post: Sr. Residents
W/o Dr. Alok Yadav,
R/o OB XI 1682 Rarri Mohalla,
Ludhiana, PIN-141008

Presently residing at
G47, Malkaganj, Delhi-110007.

3. Dr. Roshina Naeem
Post : Sr. Residents
W/o Dr. Azeem Ahmad,
R/o A-626, Budh Bazar Road,
Camp No.2, Nangloi, New Delhi-110041.

All are working as Senior Resident Doctor in Hindu Rao Hospital & NDMC Medical College, Delhi-110007.

... Applicants

(By Advocate: Anurag Lakhotia)

Versus

1. Dr. Anu Kapur
(Medical Superintendent)
Hindu Rao Hospital & NDMC Medical College,
Malka Ganj, Delhi-110007.
2. Dr. J.K. Ujjania

Item No.20



(CMO-ADMIN)
Hindu Rao Hospital & NDMC Medical College,
Malka Ganj, Delhi-110007.

3. Dr. Vibha Tandon
(Additional MS)
Hindu Rao Hospital & NDMC Medical College,
Malka Ganj, Delhi-110007.

...Respondent

(By Advocate : R.V. Sinhal with Shri Amit Sinha and Shri Arun Birbal with Shri Sanjay Singh)

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman :

This contempt case is filed alleging that the respondents did not implement the order dated 07.10.2020 passed in OA No.1499/2020. The contempt case has undergone several stages. Today, it is informed that applicant Nos.2&3 were permitted to join as Senior Resident and applicant No.1 did not choose to join. Therefore, the contempt case is closed.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

jyoti/rk/ns/sd